

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1481
ANSWERED ON:09.08.2011
TECHNOLOGY UPGRADATION OF FPIS
Sethi Shri Arjun Charan

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of proposals received from the State of Odisha under the Technology upgradation/establishment/ modernisation of Food Processing Industries (FPIs) during the last three years;
- (b) whether all these proposals have been cleared by the Government;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor alongwith the present status in each case?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): The total 45 proposals from Orissa State has been received through E-Portal under the Scheme for Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries (FPIs) from 2007-08 till date.

(b) to (d): From 2007-08, the receipt of applications, their appraisal, calculation of grant eligibility as well as disbursement of funds have been completely decentralized. Under the new procedure, an entrepreneur/ applicant can file application with the neighborhood Bank branch/ Financial Institution (FI). The Bank/ FIs would then appraise the application and calculate the eligible grant amount as per the detailed guideline given to them by the Ministry. The Banks/ FIs appraise project and its recommendation for the release of grant is transmitted to the Ministry through a dedicated and secured e-portal established for this purpose. After the recommendation and requisite documents are received from the Bank/ FIs, the Ministry sanctions the grant and transfer the funds through the e-portal on first come first serve basis provided all the relevant documents are received along with the E-Portal request. The task of maintaining and compilation of data through e-portal has been assigned to HDFC Bank.

Subject to availability of budgetary resources, grant is sanctioned on receipt of e-portal request and requisite deficiency free documents. Some of the proposals from Orissa are still pending due to above reason. Present status of all cases can be accessed through website of the Ministry.